

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 847**  
**TO BE ANSWERED ON 21.11.2019**

**ACTION ON THE RECOMMENDATIONS OF THE COMMITTEE ON  
MSMEs**

847. DR. SANJAY JAISWAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the action taken by the Government on the recommendations of the Prabhat Kumar Committee on MSME; and
- (b) whether there is any proposal to amend the MSME Act to have a uniform definition of MSMEs across goods and services sector based on annual turnover and if so, the details thereof and the reasons therefor ?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NITIN GADKARI)

(a) & (b): After considering the recommendations of the Prabhat Kumar Committee and other stakeholders' views on the subject, a bill to seek amendment for the MSMED Act, 2006, for change in the definition of Micro, Small & Medium Enterprises was introduced in the Parliament. The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018, is deemed to have lapsed on dissolution of the Sixteenth Lok Sabha on 25/05/2019.

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